

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/6/2016  
NAME OF THE PETITIONER(S) : Mathew Koshy  
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- ① SRISH CHODHARY, T.  
FOR. T.M.NADU & CO. COUNSEL FOR RESPONDENTS  
24/1/18.
- ② R. Sankaranarayanan, Senior Advocate Counsel for petitioner  
For T.H. Vijay Prasad  
Practicing Company Secretary  
Vijay Prasad

**ORDER**

Counsels representing both the parties are present. Counsel for the petitioner made his submissions. Counsel for respondents prayed for time to make reply submissions. Both the counsels stated that there is a connected matter, CP 5/2016, before the Single Bench. Time is extended at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)